

SL No. 15/24

**Before the National Green Tribunal
Principal Bench, New Delhi**



(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Kolkata.

In the matter of

Original Application No. 497/2024

News item titled "Impact of Pharmaceutical toxicity on the
environment and its regulatory aspects" appearing in
Current Science dated 25.02.2024

Report of compliance in the form of an affidavit affirmed on
behalf of the Tripura State Pollution Control Board,
respondent No. 64



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05 AUG 2024

**Before the National Green Tribunal
Principal Bench, New Delhi**


(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

In the matter of

Original Application No. 497/2024

News item titled "Impact of Pharmaceutical toxicity on the environment and its regulatory aspects" appearing in Current Science dated 25.02.2024

Report of compliance in the form of an affidavit affirmed on behalf of the Tripura State Pollution Control Board, respondent No. 64

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-Noagaon Krishnanagar-799006, Police Station- New Capital Complex, Agartala, District- West Tripura, State – Tripura, aged about 49 years, by occupation- Service at a statutory organization, do hereby solemnly affirm and submit before this Hon'ble Tribunal as follows: -



1. Pursuant to the direction of this Hon'ble Tribunal dated 06.05.2024 in the instant litigation the Tripura State Pollution Control Board (in short, "the TSPCB") is to file their response indicating status of compliance by pharmaceutical companies for mitigating damage to the environment from pharmaceutical toxicity. I am the Member Secretary of the TSPCB. By virtue of my office I am well conversant with the facts and circumstances of this case as gathered from the official records kept and maintained at the office of the TSPCB at 'Parivesh

05 AUG 2024

Bhawan' at Pandit Nehru Complex, Gorkhabasti, Post Office- Kunjaban, Agartala, West Tripura, PIN- 799006, and as such I am competent to swear this affidavit in compliance with the direction of the Hon'ble Tribunal dated 06.05.2024.

2. I have perused the aforementioned order dated 06.05.2024 in O.A. No. 497 of 2024 of this Hon'ble Tribunal whereby the Tribunal has directed for filing of compliance report of the environmental norms, especially by the pharmaceutical companies, as would appear from paragraph 8 thereof. Therefore, in order to ascertain the necessary compliance, the TSPCB by their letter bearing No.F.18(28)/TSPCB/NGT/497/3606-609 dated 28.06.2024 and No.F.18(28)/TSPCB/NGT/497/3602-05 dated 28.06.2024 requested the Government of Tripura in its Health & Family Welfare Department as also the Tripura Industrial Development Corporation Limited about the status of pharmaceutical industry in the State of Tripura.

A copy of the aforesaid letters of the TSPCB dated 28.06.2024 is annexed herewith and marked as **Annexure "R-1"**.

3. The Deputy Drugs Controller under the Directorate of Health Services of the State Government by their letter dated 03.07.2024 informed the TSPCB that there is no pharmaceutical industry presently operational in the State of Tripura. Similar information has been shared



Bishu Karmakar
(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.

with the TSPCB by letter dated 04.07.2024 of the Tripura Industrial Development Corporation Limited.

Copies of the aforesaid letters of the Deputy Drugs Controller and the Tripura Industrial Development Corporation Limited are annexed hereto and collectively marked as **Annexure "R-2"**.

- 4. In view of the above the TSPCB as the sentinel for protection of environment in the State of Tripura, shall take appropriate measures as and when the same shall be required. Further, an appropriate guideline shall immediately be formulated/adopted, if any pharmaceutical company expresses desire to establish their unit in the State of Tripura in the days to come.
- 5. The averments made in the paragraph 1 herein above are true to my knowledge and those made in rest of the paragraphs herein above are obtained from the records kept and maintained at the Office of the TSPCB which I verily believe to be true.

Bishu Karmakar

(DR. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.



Prepared in my Office

The Deponent is known to me

Identified by me
Amab Ray
Advocate

Amab Ray
Advocate

Enrolment No. WB/1335/2011

Enrolment No. WB/1335/2011



NARENDRA PRASAD GUPTA
NOTARY
GOVERNMENT OF INDIA
REGN. NO.-13823/2018
&
ADVOCATE, HIGH COURT CALCUTT
8, Old Post Office Street (Ground Floor,
Opp. F-Gate (High Court)
Mob.-8910576674
9883135090

L.T.I.(s)/Signatures(s) of the
Executant/s attested by me on Identification:

Narendra Prasad Gupta
NARENDRA PRASAD GUPTA, NOTARY
Advocate, HIGH COURT, KOLKATA
No.-13823/2018, Govt. of India

05 AUG 2024

Bishu Karmakar
 (DR. BISHU KARMAKAR)
 Member Secretary,
 TSPCB, Agartala.

VERIFICATION

I, Dr. Bishu Karmakar, S/o, Late Jogendra Karmakar, residing at P.O.-Noagaon Krishnanagar-799006, Police Station- New Capital Complex, Agartala, District- West Tripura, State – Tripura, aged about 49 years, by occupation- Service at a statutory organization, do hereby solemnly declare and verify that I am the Member Secretary of the Tripura State Pollution Control Board at 'Parivesh Bhawan', Pandit Nehru Complex, Gorkhabasti, Post Office- Kunjaban, Agartala, West Tripura, PIN- 799006, and I am competent to swear Affidavit in the instant litigation on behalf of the TSPCB, and competent to affirm the same and, as such, I am well acquainted with the facts and circumstances of the present case, and that the averments made in the paragraph 1 herein above are true to my knowledge and those made in rest of the paragraphs herein above are obtained from the records kept and maintained at the Office of the TSPCB which I verily believe to be true. I have not suppressed any material facts. I am competent to sign this Verification.

I signed this verification on this the 05th day of August, 2024.

Prepared in my office

Signature of the deponent
 (DR. BISHU KARMAKAR)
 Member Secretary,
 TSPCB, Agartala.

Amal Ray
 Advocate

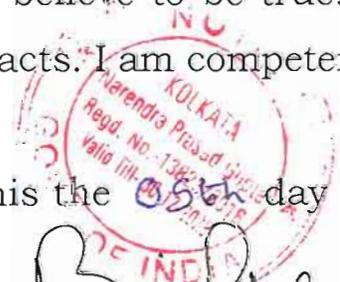
Identified by me.

Enrolment No. WB/1335/2011

Amal Ray
 Advocate

Enrolment No. WB/1335/2011

05 AUG 2024





Tripura State Pollution Control Board

(A Statutory Organization Under Government of Tripura)
Department of Science, Technology & Environment



LIFE
Lifestyle for
Environment



- 6 -

No. F.18(28)/TSPCB/NGT/497/3597-3601

NGT MATTER
June 28, 2024

Annexure - R-1

To
The Dy. Drugs Controller
Health & Family Welfare Department
Government of Tripura, Tripura (W).

Sub.: Compliance of Order dated 06.05.2024 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No. 497/2024

Sir,

This has reference to the subject cited above. The Hon'ble National Green Tribunal, Principal Bench, New Delhi has passed an Order dated 06.05.2024 in O.A No. 497/2024 in the matter of News item titled "Impact of Pharmaceutical toxicity on the environment and its regulatory aspects". The State of Tripura through the Chief Secretary has been made a Respondent in this matter. A copy of the said Order is enclosed herewith for kind information.

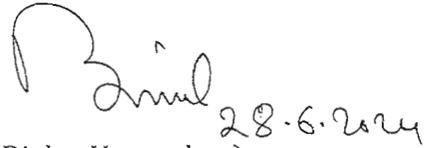
I would, therefore, request you to kindly provide the list of operational Pharmaceutical Industries in the State for preparation of the Affidavit on behalf of the State for onward submission before the Hon'ble National Green Tribunal within 08.07.2024.

The matter may be treated as **Most Urgent**.

Enclosed: As stated



Yours sincerely,


(Dr Bishu Karmakar)
Member Secretary

Copy to:

- PPS to the Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
- PA to the Secretary to the Govt of Tripura, Science, Technology & Environment Department for kind information of the Secretary.
- The Director, Science, Technology and Environment, Govt of Tripura for kind information.
- The Director, Health & Family Welfare Department, Govt. of Tripura for kind information.

Address:

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti
PO. Kunjaban, Agartala, Tripura(West)
Pin: 799006

Website:

www.tspcb.tripura.gov.in/ trpenvis.nic.in

Email:

tripuraspcb@gmail.com / hoospcb-tr@gov.in

Contact:

Chairman : 0381 - 2322462
Member Secretary : 0381 - 2325421
Head of Office : 0381 - 2322455
OCMMS Haha Dept - 0381 - 2322500



- 7 -

No. F.18(28)/TSPCB/NGT/497/ 3602 - 605

NGT MATTER
June 28, 2024

To
The Managing Director
Tripura Industrial Development Corporation Ltd
Agartala, Tripura (W).

Sub.: Compliance of Order dated 06.05.2024 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No. 497/2024

Sir,

This has reference to the subject cited above. The Hon'ble National Green Tribunal, Principal Bench, New Delhi has passed an Order dated 06.05.2024 in O.A No. **497/2024** in the matter of News item titled "Impact of Pharmaceutical toxicity on the environment and its regulatory aspects". The State of Tripura through the Chief Secretary has been made a Respondent in this matter. A copy of the said Order is enclosed herewith for kind information.

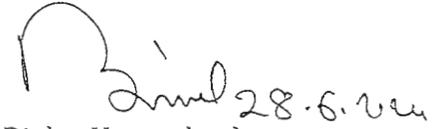
I would, therefore, request you to kindly provide the list of operational Pharmaceutical Industries in the State for preparation of the Affidavit on behalf of the State for onward submission before the Hon'ble National Green Tribunal within **08.07.2024**.

The matter may be treated as **Most Urgent**.

Enclosed: As stated



Yours sincerely,


(Dr Bishu Karmakar)
Member Secretary

Copy to:

- PPS to the Chief Secretary to the Govt of Tripura for kind information of the Chief Secretary.
- PA to the Secretary to the Govt of Tripura, Science, Technology & Environment Department for kind information of the Secretary.
- The Director, Science, Technology and Environment, Govt of Tripura for kind information.



Address:

PARIVESH BHAWAN
Pandit Nehru Complex, Gorkhabasti
PO. Kunjaban, Agartala, Tripura(West)
Pin: 799006



Website:

www.tspcb.tripura.gov.in/ trpenvis.nic.in



Email:

tripuraspcb@gmail.com / hoospcb-tr@gov.in



Contact:

Chairman : 0381 - 2322462
Member Secretary : 0381 - 2325421
Head of Office : 0381 - 2322455
OCMMS Help Desk : 0381 - 2328702



F.No.12 (165) DCA/2011 /2088
GOVERNMENT OF TRIPURA
Office of the Deputy Drugs Controller
Pt. Neheru Complex, Gurkhabasti,
Agartala, West Tripura

Annexure-R2

Dated, Agartala the 03- /07/2024

To
Dr. Bishu Karmakar
Member Secretary
Tripura State Pollution Control Board
Government of Tripura, Agartala.

Subject: Information regarding compliance of order dated: 06/05/2024 passed by the Hon'ble National Green Tribunal, Principal Bench, New Delhi in OA No. 497/2024.

Sir,

With reference to the letter No. F.18(28)/TSPCB/NGT/497/3597-3601 dated 28 June, 2024, I am to inform you that, presently there is not a single operational pharmaceutical industry in Tripura, only 03 (three) Oxygen manufacturing unit are functioning.

This is for favor of your information and further course of action.

Yours faithfully

EB
Bishu
4.7.2024

DRP
msuf
050724

Hand
3.7.2024

(Smt. K. Sinha)
Dy. Drugs Controller
Govt. of Tripura
Agartala, West Tripura.





Tripura Industrial Developmental Corporation Ltd.
(A Government of Tripura Undertaking)
"ISO 9001:2015 Certified"

F.No.TIDC/ENGG./15/VOL- III/ 605-09

Dated: 05/07/2024

To
✓ The Dr. Bishu Karmakar
Member Secretary
Tripura State Pollution Control Board
Pandit Nehru Complex Agartala, Tripura

Subject: Compliance of order dated 06/05/2024 passed by the Honourable National Green Tribunal, Principal Bench, New Delhi in OA No.497/2024

Ref : Letter no.F.18(28)/TSPCB/NGT/497/3602-605 dated 28.06.2024

Sir

Reference to the above this is to inform you that as per our office record no such Operational Pharmaceutical Industries registered in TIDCL.

This is for favour of your information please.

Yours Faithfully

Sri B.B Das, TCS, Gr-I.
OSD, TIDC Ltd.

Copy to:-

1. The Hon'ble Chairman, TIDC Ltd. for kind information.
2. The MD, TIDC Ltd. for kind information.
3. The SE, TIDC Ltd. for information.
4. The EE, TIDC Ltd. for information.

EF
DAP
6.7.24
060724



VAKALATNAMA

In the High Court of Tripura Agartala

B. Bishu Kar

(Dr. BISHU KARMAKAR)
Member Secretary,
TSPCB, Agartala.



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Before the National Green Tribunal
Principal Bench, New Delhi

Case No. Original Application No. 497 of 2024

Appellant
Petitioner

News item titled "Impact of Pharmaceutical toxicity on the environment
and its regulatory aspects" appearing in Environment Science dated 25.02.2024
- Versus -

Respondent / Opposite Party

KNOW ALL MEN BY THESE PRESENTS that I/We Tripura State Pollution Control
Board, respondents No. GA,

do hereby in my/our name/names and on my/our behalf constitute and appoint
Shri/Sarvasri ARNAB RAY, Advocate, having Enrolment No. WB/1335/2011,

as my/our

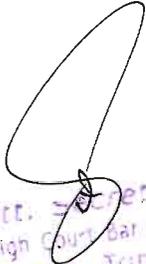
true and lawful Advocate/Advocates to appear and act for me / us in the above case to file
appeals from decree or award or order in original suit, or case or from appellate, decree or
from order in case Civil / Criminal / Revenue or any order, proceeding etc. to file written
objection in appeals/cases whenever necessary, to conduct appeal or case on my/our behalf
and for that purpose to examine witnesses and to do all acts and things whatsoever as required
to be done in connection therewith, such compromising of the above matter, depositing or
withdrawing any money in from the Court/Office, filling of any document/documents in the
Court /Offices, referring matters in dispute between the parties hereto to arbitration, withdrawing
the above matters with liberty to file appeal/cases proceeding afresh, receiving properties,
release form attachment, filling execution or miscellaneous cases, bidding at Execution Sale,
obtaining payment from the High Court, withdrawing custody and other fees and doing on
my/our behalf such other acts in the above matters as are necessary and proper.

In case of my/our failure to comply with any instruction given by my lawyer in connection with
this case the lawyer shall have no liability for any loss suffered by me/us for any adverse
order against me/us.

I/We hereby agreeing to ratify and confirm all acts so done by the said Advocate/Advocates
as my/our own acts as if done by me/us, execute this Vakalatnama on this
05th day of August 2024

Received from the client,
satisfied and accepted
- Arnab Ray
Advocate
05.08.2024

ARNAB RAY,
Advocate,
Enrolment No. WB/1335/2011,
Mobiles - 9872246800, 9123731361,
Emails: rayarnabmail@rediffmail.com,
rayarnabmail@gmail.com
42/1A, Brajrajnagar, Howrah,
P.O. Santkrishnagar, P.S. Chatterjeechak, District - Howrah, West Bengal, PIN-711004.



Asstt. Secretary,
Tripura High Court Bar Association
Agartala, Tripura